

26-7-36

Honble Mr. S. Das Gupta, A.M.

None appeared for the applicant.
Learned Counsel for the Respondents
submitted that the applicant had filed
an application for withdrawing of this
application. However, this application is
not traceable. In any case as it
apparent the applicant is not
appearing repeatedly it appears that
he has lost interest in pursuing
the matter. The case is therefore
dismissed in default for
non-prosecution.

W.L.
A.M.

J